CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. NO. 149 OF 2009

Wednesday, this the 11th day of March, 2009.

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER

P.Krishnankutty Nair
Depot Store Keeper/Southern Railway/Construction
Trivandrum Central
Residing at Kizhakkethil Nandanam
Sreekariyam Post, Gandhipuram,
Trivandrum - 17

Applicant

(By Advocate Mr.TCG Swamy)

versus

- Union of India represented by the General Manager, Southern Railway Headquarters Office, Park Town PO Chennai - 3
- The Chief Administrative Officer Southern Railway, Construction Egmore, Chennai - 8
- 3. The Deputy Chief Engineer, Construction Southern Railway, Trivandrum ...

Respondents

(By Advocate Mr. Thomas Mathew Nellimoottil)

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

In view of Para 13 of the reply read with para 20 thereof, and the facts as ascertained from the counsel, the process of handing over and taking over is over. Hence, **OA is closed.** No costs.

Dated, the 11th March, 2009.

K.NOORJEHAN

ADMINISTRATIVE MEMBER

Dr.K.B.S.RAJAN JUDICIAL MEMBER